

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016
AND
APPEAL NO. 284 OF 2016

Dated: 10th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matters of:

APPEAL NO. 65 OF 2016 & IA NO. 166 OF 2016

Punjab State Power Corporation Ltd. **Appellant(s)**
Versus
Biomass Power Producers Association & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Amal Nair
Ms. Adishree

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr.Lakshyajit Singh for R-1

Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-4

APPEAL NO. 284 OF 2016

Biomass Power Producers & Ors. **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr.Lakshyajit Singh

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadari
Mr. Amal Nair
Ms. Adishree for R-2

ORDER

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **14.10.2019**.

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson